In the National Company Law Tribunal, New Delhi Registrar

C.P. No. 56/1996

SECTION OF THE COMPANIES ACT: 397/398

In the matter of:

Shri Manish M. Sharma & Ors.

VS.

M/s. Ram Bahadur Thakur Ltd. & Ors.

..... Respondent

..... Petitioner

Order delivered on 22.11.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : None Appeared

For the Respondent (s) : Shri Mithun Vergis, Advocate alongiwth Shri George Mathew

ORDER

As per the directions of Hon'ble New Delhi Bench certified copies (582 pages) of the Title Deeds with respect to the Four Estates (namely Munjamally, Nellikai, Pambanar and Thengekal), have been provided today to Shri Mithun Vergies, advocate for respondent.

List the matter before the Hon'ble New Delhi Bench (Court No. 2) on 29.11.2017.

